

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

STARRED QUESTION NO:37
ANSWERED ON:14.03.2012
FLIGHT CANCELLATION BY AIRLINES
Das Shri Bhakta Charan;Thomas Shri P. T.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has taken note of unscheduled cancellations of flights by public as well as private carriers in the country during the last three years and the current year, causing inconvenience to the passengers;
- (b) if so, the details thereof and the reasons therefor, year-wise, sector-wise and carrier-wise;
- (c) the revenue loss to the exchequer due to such unscheduled cancellations; and
- (d) the corrective action taken by the Government/DGCA in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a)to(d): A Statement is laid on the table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN REPLY TO STARRED QUESTION NO. 37 DATED 14.3.2012 REGARDING FLIGHT CANCELLATION BY AIRLINES.

(a)and(b): Generally, scheduled airlines operate their flights as approved. However, at times the flights are cancelled due to weather, technical, operational and miscellaneous reasons which are beyond the control of the airlines.

Airline-wise details of flight cancellations during the last three years and the current year are annexed.

(c): No such data is maintained by the Ministry.

(d): Directorate General of Civil Aviation (DGCA) undertakes regular monitoring of schedule integrity and from time to time takes up the matter with concerned airlines. Additionally, DGCA has issued regulations on `Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights` which is being strictly monitored by DGCA for their compliance by airlines.